

JOTI JOURNAL (BI-MONTHLY)
JUDICIAL OFFICERS TRAINING INSTITUTE,
M.P. HIGH COURT, JABALPUR
INDEX FOR THE YEAR 1998

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WORD OF THANKS

The institute expresses its obligation for the help by Shri Santosh Kumar Agrawal Stenographer from Consumers Grievances Redressal Forum, Jabalpur for his Computer work.

SALUTATION OF THE DAWN

Listen to the Exhortation of the Dawn!
Look to this day!
For it is Life, the very Life of Life.
In its brief course lie all the
Verities and Realities of your Existence;
The Bliss of Growth, The Glory of Action,
The Splendour of Beauty;
For Yesterday is but a Dream,
And Tomorrow is only a Vision;
But Today well lived makes
Every Yesterday a Dream of Happiness,
And every Tomorrow a Vision of Hope.
Look well therefore to this Day!
Such is the Salutation of the Dawn!

(Attributed to Kalidasa)

THE POWER OF AN HONEST MIND

The one area in our lives where it is very easy for us to cheat is the realm of personal integrity. We have to keep ourselves in constant check and discipline if we are to be true to ourselves.

Great men and women realised the importance of an honest mind and many worked laboriously to strengthen that aspect of their lives.

Listen to what George Washington said about this : "I hope I shall always possess firmness and virtue enough to maintain what I consider the most enviable of all titles, the character of an honest man."

Courtesy : 100 ways to Build a better you.

Rajendra Pillai, The Bombay Saint Paul Society.